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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
Allahabad Bench  
Allahabad

Original Application No. 618 of 2007

Allahabad, this the 30<sup>th</sup> day of November, 2007.Hon'ble Mr. K.S. Menon, Member-A

Chhabi Nath Yadav,  
 S/o Ram Lakan Yadav,  
 Aged about 49 years,  
 R/o Village Magrahi-Semari,  
 Post- Kachhawa Bazar,  
 District - Mirzapur.

...Applicant.

(By Advocate : Shri O.P. Gupta)

Versus

1. Union of India, through Secretary, Ministry of Textile, Govt. of India, New Delhi.
2. Development Commissioner (Handicrafts), Ministry of Textiles, West Block No.7, R.K. Puram, New Delhi-110066.
3. Assistant Director (A&C), Office of Development Commissioner (Handicrafts), 1-A/3-A, Ram Priya Road, Allahabad.
4. Chief Post Master General, Uttrakhand Circle, Dehradoon State of Uttranchal.

...Respondents.

(By Advocate : Shri R.K. Srivastava)

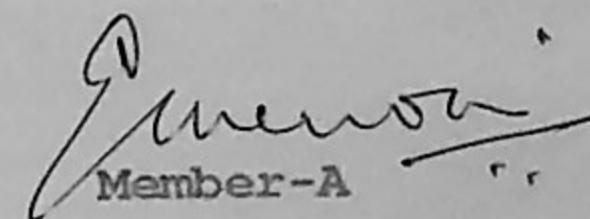
O R D E R

Learned counsel for the applicant says that the applicant is challenging the order of the respondents dated 24.5.2007 by which he was relieved from his duty from the office of Respondent No.3 and redeployed in the office of respondent No.4 w.e.f. 31.5.2007. This relieving order was stayed by this Tribunal vide order dated 8.6.2007 and the applicant is continuing to perform his duty under Respondent No.3. Learned counsel for the respondents has filed an affidavit on behalf of the

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respondents and enclosed a copy of the order dated 12.10.2007 by which his redeployment on the post of postman has been withdrawn and the applicant was permitted as per rules to work as Assistant Instructor in the office of respondent No.3. In view of the submission made by the respondents by which the redeployment has been withdrawn, the consequential relieving order dated 24.5.2007 is quashed and the applicant is allowed to function as Assistant Instructor under the respondents No.3. Accordingly, the OA is disposed of. No costs.

  
Member-A

RKM/